

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

Sub : Detention of Judicial Officers (DHJS) during Winter Vacations, 2023

The following Additional District & Sessions Judges, West District, Tis Hazari Courts, Delhi are hereby authorized under Section 10(3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations and Investigating agencies of the West Police District including the urgent matters under Special Acts and under Section 21-A of the Punjab Courts (Delhi Amendment) Act, 1997 to exercise all the powers as vested in the undersigned under Section 34 of Punjab Courts Act, 1918, to hear and dispose of the urgent Civil matters pertaining to the West District, Tis Hazari Courts, Delhi during Winter Vacation, 2023 as indicated herein below :-

Criminal & Special Acts Cases

S.No.	Name of the Judicial Officer	Dates of Duty	Court Room No.
1	Ms. Aditi Garg, ASJ-06 (POCSO)	26.12.2023 to 28.12.2023	28
2	Sh. Manish Yadhuvanshi, ASJ (SC-RC)-01	29.12.2023 & 30.12.2023	139

Civil Matters

S.No.	Name of the Judicial Officer	Dates of Duty	Court Room No.
1	Ms. Ambika Singh	26.12.2023 & 27.12.2023	154
2	Ms. Saumya Chauhan, ASJ (FTC)-02	28.12.2023 & 29.12.2023	324
3	Sh. Manoj Kumar Sharma, ADJ-08	30.12.2023	346

In the absence of the undersigned, the senior most Judicial Officer detained shall also look after the administrative work of West District, Tis Hazari Courts, Delhi.

In case any of the Judicial Officers of West District as stated above happens to be on leave on the dates mentioned against their respective names, due to any unforeseen reasons, the officer available shall look after the work of the Court of the officer on leave in addition to the work already assigned.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2024 in lieu of the duty actually performed during Winter Vacation, 2023.

The above mentioned courts and branches of West District shall remain open from 10.00 am to 5.00 pm on the dates mentioned above.

The detained Judicial Officers shall be assisted by their own Court Staff and such staff shall be entitled to avail compensatory leave in the year 2024 in lieu of the duty actually performed during Winter Vacation 2023.

Vinod Kumar
(VINOD KUMAR) 09/12/2023
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

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No. 1418/43131-43182/W.V./Gaz./PDJ West/2023 Dated, Delhi the 09/12/2023.

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Delhi.
3. The Principal District & Sessions Judges, East, New Delhi, South-West, North-West, South, North-East, South-East, Shahdara & North Districts.
4. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
5. The Officer Incharge, Administration, General, Vigilance, West District, Tis Hazari Courts, Delhi.
6. All the Judicial Officers Concerned.
7. The CMM, West District, Tis Hazari Courts, Delhi.
8. The ACMM, West District, Tis Hazari Courts, Delhi.
9. The Administrative Civil Judge, West District, Tis Hazari Courts, Delhi.
10. The Branch Incharge, all Branches of West District, Tis Hazari Courts; Delhi.
11. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
12. The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
13. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
14. The Public Prosecutor, Tis Hazari Courts, Delhi.
15. The PRO, Tis Hazari Courts, Delhi.
16. The PS to the undersigned.
17. The Reader to the undersigned.
18. The Incharge, Lock-up at Tis Hazari Courts, Delhi.
19. For uploading on LAYERS
20. For uploading on Centralized website through LAYERS.
21. The Secretary Bar Association, Tis Hazari Courts, Delhi.
22. Notice Board, West District, Tis Hazari Courts, Delhi.

Vinod Kumar 09/12/2023
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

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